Action Taken Report

In the matter before the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A No. 108/2019 (WZ) – Gangarambhai Narsinhbhai Karnavat Vs. Stagot Potatoes Products LLP & Ors.

1) **Major points in complaint**:
Very strong foul smell by Stagot Potatoes Product locate at Survey No. 675/1, at Sundha, Taluka : Palanpur ,Palanpur – 385518, District : Banaskantha, Gujarat, cause very strong foul smell spreading in the whole area by the process of production of potato powder and the waste coming out of the factory.

2) **Direction**:
As per order dated: 26/06/2020 " State Pollution Control Board to visit the place and submit a factual and action taken report within four weeks".

3) **Latest status of the Industries:**

I. Gujarat Pollution Control Board -Regional office Palanpur has visited the unit with reference to Hon'ble NGT order on dated: 04/07/2020 and Vigilance Team Gujarat Pollution Control Board -Gandhinagar has also visited the unit on dated: 17/07/2020.

II. Salient features of both the inspection reports are as follows:-

a) Stagot Potatoes Product is engaged in manufacturing of Starch from Potatoes.
b) Nearest village is Sundha which is @ 500 m away from unit. The village school is also beyond 500 m from the unit/plant. Unit is surrounded by agriculture land.
c) Consent to Operate is valid up to 30/06/2022 to operate industrial plant for manufacturing of starch from potatoes,
d) Treated waste water shall be utilized for plantation/irrigation purpose as a condition stipulated in consent/permission given to the industry.
e) To use that treated wastewater generates from the Effluent Treatement Plant, industry has acquired agricultural land/farms of about 42 Acres near by the factory and has made MoU with farmers for usage of treated water in their agriculture farms through underground pipeline.
f) At the time of inspection unit/Factory was found not in operation due to non-availability of raw materials. Unloading of potatoes (raw material) is going on.

g) As per the available records, production plant was operated lastly on 07/04/2020 and then after it is not operated till date due to nonavailability of raw materials mainly due to current COVID pandemic situation.

h) The industry has provided Effluent Treatment Plat (ETP) consisting of primary+secondary+tertiary treatment(Anerobic treatment) units. ETP units are not found in operation as they are presently taken under cleaning & maintenance.

i) Unit/Factory has provided flare stack for flaring of gases generated from the Anaerobic Digesters.

j) Any Ponding is not observed in disposal agricultural land and no odour felt in disposal agricultural land.

k) Approx. 10 MT of fibre waste is found stored in open pit, near to the main gate of the factory.

l) Unit/Factory has provided deodorant spray system on the Anaerobic Digesters to minimise smell/odour, however rotten odour is felt in the ETP area due to nature of the effluent/waste water at the time of inspection.

m) Unit/Factory has made MoU with M/s Goverdhannathji Energies LLP, village-Pij,Taluka-Vaso,Dist:Nadiad,Gujarat (which is Bio Gas generating plant) for disposal of fiber waste and ETP waste through tankers.Waste stock is not observed in the factory.

n) Unit/Factory has one boiler having capacity of 2 TPH, using imported coal as a fuel. Unit has provided Dust collector (Multi Cyclone Separator) as Air Pollution Control Device.

o) No air pollution generation source from manufacturing process.

p) Mild rotten smell felt within factory premises due to nature of the effluent/waste water.

q) Four no of ground water sample are collected by the Regional office palanpur on dated 04/07/2020 from following points. The results are as under: Copies of analysis reports are as Annexure—E

		Locations			
Parameters	**GPCB prescribed standards in consent order**	Borewell located within M/S Stagot Potatoes Products LLP unit 1	Borewell sample collected from nearby borewell toward south side of stagot potato unit 2	Borewell sample collected from nearby borewell towards North side of stagot potato unit, which is about 200 m away from the unit 3	Borewell sample collected from borewell located within agreement agricultural land, which is about 1.1 Km away from the unit. 4
pH#	**6.5 to 8.5**	7.44	7.79	7.20	8.34
Total Dissolved solid (TDS) mg/l	**2100**	758	1170	728	866
Chloride mg/l	**600**	90	300	110	140
Sulphate mg/l	**1000**	55	168	78	63
COD mg/l	**100**	7	11	14	6
BOD (3 days at 27 C) mg/l	**30**	0.75	0.72	1.42	0.89
Sodium Absorption Ratio (SAR)	**26**	7	12	7	12

r) Two ground water samples are collected during the visit by the vigilance team,GPCB, Gandhinagar on dated 17/07/2020from the following sources, The results are as under:

	Locations		
Parameters	**GPCB prescribed standards in consent order**	Bore well located within premises of M/s Stagot Potatoes Products LLP (800 Ft) 1	Bore well water sample located in the farm of Shri Ambarambhai P Gothi toward south side behind unit. (500 Ft) 2
pH#	**6.5 to 8.5**	7.37	7.52
Total Dissolved solid (TDS) mg/l	**2100**	674	1318
Chloride mg/l	**600**	120	460
Sulphate mg/l	**1000**	202	151
COD mg/l	**100**	6	9
BOD (3 days at 27 C) mg/l	**30**	0.68	0.8
Sodium Absorption Ratio (SAR)	**26**	8	18

From the above analysis reports of water samples of bore wells, it is concluded that all parameters are within GPCB prescribed norms as mentioned in Consent order. (copy of consent order-Annexure-D)

s) Action taken by Gujarat Pollution Control Board sofar for non complience of the conditions specifide in the consent order are as under: (attached as annexure-B,C)

Sr No	Date of Inspection	Action taken
1	21-22/08/2017	Directions under section 33 A of the water act – 1974 for disconnection of power supply
2	26/12/2017	Directions under section 33 A of the water act – 1974 for disconnection of power supply
3	28/03/2019	Directions under section 33 A of the water act – 1974 for disconnection of power supply
4	28/03/2019	Forfeit of Bank Guarantee of amount Rs 250000/-

Encl:- 1)Copy of Report of both Inspections (Annexure-A).

2)Copies of Directions issued to the Industry. (Annexure-B).

3) Copy of Bank Guarantee forfeit letter(Annexure-C).

5)Copy of Concent order of unit (Annexure-D)

6) Copies of Analysis reports of samplaes (Annexure-E)

Annexure-A

GUJARAT POLLUTION CONTROL BOARD

VIGILANCE CELL, SECTOR 10-A, GANDHINAGAR

INSPECTION REPORT

Name & address of the unit	:	**Stagot Potatoes Products LLP** Survey No: 675/1, Village: Sundha, Ta: Palanpur, Dist: Banaskantha.
Reference	:	HO instruction as per the approval obtained on noting Page No: 55/N of HO File No: CCA-BK-342 and Hon'ble NGT in O.A No. 108/2019 (WZ) – Gangarambhai Narsinhbhai Karnavat Vs. Stagot Potatoes Products LLP & Ors.
Date & time of visit	:	17/07/2020 at 11:20 am.
Person contacted	:	Mr. Bharat Gothi- Director- Stagot Potatoes Products LLP Mr. Virabhai Amrutbhai Vora (Patel)- Complainant of Village: Sundha

OBSERVATIONS :

With reference to above, complainant Shri Virabhai Amrutbhai Vora (Patel) is contacted to understand his grievance. He informed that intense foul odour and noise is felt from the operation of the unit and foul odour nuisance is being experienced since the inception of industrial operation. He also informed that ground water is also contaminated due to wastewater discharge from the unit.

M/s. Stagot Potatoes Products LLP is located at Survey No. 675/1, At – Sundha, Ta – Palanpur, Dist – Banaskantha, Gujarat. Nearest village is Sundha which is @ 500 m away from unit. The village school is also beyond 500 m from the unit/plant. Unit is surrounded by agriculture land. Unit has obtained Consent to Establish (CTE) for manufacturing of Starch from Potatoes - 1080 MT/Month. Further the unit was granted Consent to Operate which is valid up to 30/06/2022 to operate industrial plant for manufacturing of starch from potatoes.

Status of Plant Operation:

At the time of visit, unloading of potatoes (raw material) is going on but production plant is not found in operation. As per the available records, production plant was operated lastly on 07/04/2020 and then after it is not operated till date due to unavailability of raw materials mainly due to current COVID pandemic situation. It is learnt that the plant operation is going to be restarted within two days.

Actual month wise production of the unit is given below:

Month	Starch Production MT/Month
January-2020	Nil
February-2020	30
March-2020	70
April-2020	200
May -2020	Nil
June-2020	Nil
July-2020 (up to 17/07/2020)	Nil

Manufacturing Process:

The major raw material is potatoes, which are washed with water to remove coarse particles and sand. Then after, the washed potatoes are crushed in a rasping machine till it becomes potato slurry; i.e. a mixture of starch granules, fiber and water. The potato slurry is then fed to hydro cyclone machines where the starch particles, fibers and water part (i.e. effluent) are separated from the slurry. Starch with moisture content is then fed to Spin Flash Dryer to get final product, i.e. white starch powder. Entire process cycle time is about 22 hours.

Sources of Waste Generation (At full production capacity):

- Dilute effluent stream– 25 KL/Day (From washing of potatoes)
- Concentrated effluent stream - 275 KL/Day (Wastewater separated from hydro-cyclones)
- Fiber waste – Approx. 7 MT/Day (Fibers separated from hydro-cyclones)

Treatment of Wastewater:

Dilute effluent stream wastewater generated from the washing section of potatoes is directly collected in the Collection Tank and reused back for few cycles until its quality gets deteriorated. When its quality gets deteriorated, some part is purged off into the ETP for its treatment.

Concentrated effluent stream generated from process after removal of the fiber content in the Decanter is being sent to the Collection Tank of the ETP. The industry has provided Effluent Treatment Plat consisting of following units :

- Decanter
- Collection Tank (For dilute stream from Potato Washing)
- Flash Mixer (Not in use)
- Flocculation Tank (Not in use)
- Primary Clarifier (Not in use)
- Conditioning Tank
- Anaerobic Digesters (CSTR, 2 nos) with common Flare Stack
- First Stage Aeration Tank

- First Stage Secondary Settling Tank
- Second Stage Aeration Tank
- Second Stage Secondary Settling Tank
- Treated Wastewater Holding Tank
- Sand Filter (Not in use)
- Carbon Filter (Not in use)

From the above ETP units, Flocculation Tank, Flash Mixer and Primary Clarifier are not in use. It is learnt that these units are provided but they are not used after provision of Anaerobic Digesters. Further, Sand Filter and Carbon Filter are also observed detached from the line of treatment and presently, treated wastewater from the Treated Wastewater Holding Tank is directly pumped out to agricultural farms for irrigation purpose.

During inspection, none of the ETP units is not found in operation as they are presently taken under cleaning & maintenance. At the time of inspection, Anaerobic Digesters are found about 60% filled up with wastewater whereas rest of all the ETP units are found almost empty. Contacted person is instructed to complete the cleaning and maintenance work before restarting the production activities. Unit has provided flow meter at final outlet of ETP and its reading is 14900 KL. Unit has provided deodorant spray system on the Anaerobic Digesters, however rotten odour is felt in the ETP area at the time of inspection. Hence, the unit is instructed to use deodorant spray system regularly and efficiently and to improve effluent handling practices within ETP, in order to minimize foul odour. Unit has provided flare stack for flaring of gases generated from the Anaerobic Digesters. At the time of inspection, flaring is not going on.

Disposal of Treated Wastewater:

Treated wastewater from the ETP is discharged onto the agricultural farms of 42 Acres through underground pipeline surrounding the units. Unit has made MoU with following farmers of agricultural land for usage of treated water in their agriculture farms.

- Mr. Ambarambhai Pasvabhai Gothi
- Mr. Kotadia Nagarbhai Narsinhbhai
- Mr. Koli Narsinh Mohanji
- Mr. Kanbi Shakerbhai Narsibhai
- Mr. Karnavat Somabhai Ujabhai
- Mr. Bhutadia Virsangbhai Hirabhai
- Mr. Davabhai Ujabhai Antiya

Though, unit has made MoU with many farmers, unit is presently supplying its treated wastewater only to two farmers, viz. (1) Farm of Shri Ambarambhai Pasvabhai Gothi [Area: @ 12 vighas], which is situated just adjacent to the industry. Unit has provided fixed pipeline for conveying treated effluent into the farm of Shri Ambarambhai Pasvabhai Gothi and (2) Shri

Davabhai Ujabhai Antiya, Survey No. 574,568,566,567,575 [Area: @ 40 vighas] located about 1.2 kms away from the industry. Unit has provided underground treated effluent conveyance pipeline, which is crossing two Dantiwada irrigation canals (first canal is crossed by the pipeline passing over the top of canal and second canal is crossed by the pipeline passing beneath of the canal).

Management of Fiber Waste & ETP Sludge:

The fiber waste is generated from the manufacturing process, which is supplied through tankers to M/s Goverdhannathji Energies LLP, which is generating Bio-gas from the fiber waste. The sludge generated from the Effluent Treatment Plant is also being disposed along with fiber waste. At the time of visit, no stock of fiber waste and ETP sludge are observed stored in the unit. It is learnt that the entire stock of fiber waste observed by RO officials during the previous visit of the industry has been sent to M/s Goverdhannathji Energies LLP. Unit has made MoU with M/s Goverdhannathji Energies LLP for the disposal of fiber waste and ETP waste. Month wise quantities of fiber waste sent to M/s Goverdhannathji Energies LLP are shown below:

Month	Fiber Waste sent to M/s Goverdhannathji Energies LLP (Quantity in MT)
January-2020	Nil
February-2020	50
March-2020	130
April-2020	Nil
May -2020	Nil
June-2020	300
July-2020 (up to 17/07/2020)	Nil

Air Pollution:

Unit has one boiler having capacity of 2 TPH, using imported coal as a fuel. Unit has provided Dust collector (Multi Cyclone Separator) as Air Pollution Control Device. Unit has also provided stack monitoring facility. There is no process emission from the manufacturing process. As no activity other than unloading of potatoes is going on, noise level is the industry is found normal during the visit.

Quality of Ground Water:

The industry has provided one number of bore well within the premises and entire fresh water requirement of industry is met by the bore well water. Bore wells are also there in the surrounding farms. Physical characteristics of the water abstracted from the said bore wells is apparently normal (pH: Neutral, Colour: Colourless, Odour: Odourless). For ascertaining the contamination, if any; two ground water samples are collected during the visit from the following sources:

- Bore well located within premises of M/s Stagot Potatoes Products LLP (800 Ft)
- Bore well water sample located in the farm of Shri Ambarambhai P Gothi toward south side behind unit. (500 Ft)

Bore well is also there in the farm of Shri Davabhai Ujabhai Antiya, Survey No. 574,568,566,567,575 [Area: @ 40 vighas] located about 1.2 kms away from the unit, where the treated wastewater of the industry is utilized for irrigation. However, bore well sample could not be collected from the farm of Shri Davabhai Ujabhai Antiya due to power supply disruption at the time of visit.

Following written remarks have been given to the industry during inspection:

- During visit, unit is not in operation. ETP units are also not in operation and empty. Complete cleaning and maintenance of ETP before putting production plant in operation.
- Rotten smell is felt in ETP area. Operate deodorant system efficiently and effectively to reduce odour.
- Improve effluent handling system to minimize leakages.

Photographs showing the site condition at the time of visit are enclosed herewith.

Conclusions:

(1) Major sources of foul odour are storage and handling of fiber waste (generated from process) and wastewater.

(2) As ETP is not in operation during visit, treated wastewater sample could not be collected and adequacy of ETP could not be ascertained.

(3) Rotten odour is felt in the ETP area during the visit. Industry need to strengthen/upgrade the deodorant spray system and operate it efficiently.

(4) Heavy noise is not experienced as no activity other than unloading of potatoes is going on during the visit.

(5) Four ground water samples were collected during the previous visit by RO officials on 04/07/2020 and two ground water samples are collected during this visit. Analysis reports of the same may be referred to ascertain if ground water of the area is contaminated or not.

J S Prajapati	T C Patel	J M Mahida
SSA	DEE	DEE

PHOTOGRAPHS

ETP UNITS THAT ARE FOUND ALMOST EMPTY AT THE TIME OF VISIT	
Flash Mixer & Flocculation Tank	1st Stage & 2nd Stage Aeration Tanks
Primary Clarifier (Not in Use)	Treated Wastewater Holding Tank

AGRICULTURAL FARMS WHERE TREATED WASTEWATER IS USED FOR IRRIGATION	
Adjacent farm of Shri Ambarambhai Pasvabhai Gothi, where treated wastewater of industry is used for irrigation.	Treated wastewater conveyance pipeline opening in the farm of Shri Davabhai Ujabhai Antiya

GUJARAT POLLUTION CONTROL BOARD

(Regional office-Palanpur)

Room No: 20 to24, 3rd Floor, JillaSevaSadan-2, Joravar Palace, Palanpur-385001, Dist.-Banaskantha

Phone: (02742) 251300, 251301 Web Site:-gpcb.gujarat.gov.in

Email:-ro-gpcb-pala@gujarat.gov.in XGN Site:- gpcbxgn.gujarat.gov.in

Inspection report

Inspection Report of M/S Stagot Potatoes Products LLP with reference to Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A No. 108/2019 (WZ) – Gangarambhai Narsinhbhai Karnavat Vs. Stagot Potatoes Products LLP & Ors.

Visit date: 04/07/2020 at 09:10 AM

Visited by:

I. Mr. M. S Dasari – Regional Officer, GPCB Palanpur,
II. Mr V. D Chaudhari – Assistant Environment Engineer (AEE – GPCB Palanpur) and
III. Mr. B. L Rathod - Assistant Environment Engineer (AEE – GPCB Palanpur)

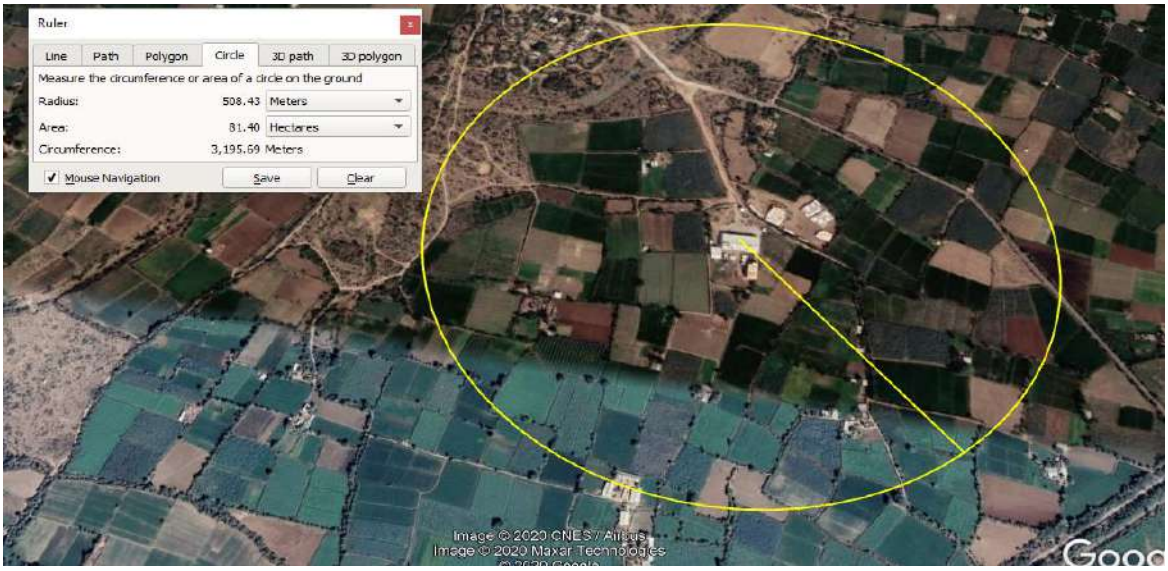
1. Background

Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi passed an order dated 26/06/2020 in O.A No. 108/2019 (WZ) (I.A No. 162/2020 – Gangarambhai Narsinhbhai Karnavat Vs. Stagot Potatoes Products LLP & Ors.). The pleading of applicant is M/S Stagot Potartoes Products LLP, Survey No. 675/1, At – Sundha, Ta – Palanpur, Dist – Banaskantha, Gujarat is in process of production of Potatoes powder and the waste coming out of the factory produces very strong foul smell spreading in the whole area where is the factory in operational. The Hon'ble NGT direct the Regional officer, State Pollution Control Board to submit the factual and action taken report within four weeks.

2. Permission given to M/S Stagot Potatoes Products LLP:

M/S Stagot Potatoes Products LLP, Survey No. 675/1, At – Sundha, Ta – Palanpur, Dist – Banaskantha, Gujarat has obtained Consent to Establish (CTE) from Gujarat Pollution Control Board for manufacturing of Starch from Potatoes @ 1080 MT/M vide CTE No – 77473, date – 28/03/2016 (copy of the same is enclosed as annexure – 1) subjected to condition specified in the order. Further the unit was granted Consent to Operate vide letter dated 08/04/2019 up to 30/06/2022 to operate industrial plant for manufacturing of starch from potatoes with condition specified in the aforesaid order (copy of the same is enclosed as annexure – 2).

3. Location of the industry showing on google map (500 m radius)



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The map shows the nearest village is Sundha is @ 500 m away from unit and the other side of the unit/Plant area are agriculture land. The village school is also beyond the 500 m from the location of the unit/plant.

4. **Manufacturing process**

The raw material potatoes washing with water to remove coarse particles and sand, then after the potatoes are crushed in a Rasping machine till it becomes potato slurry, a mixture of starch granules, fiber and water. The slurry is then send to extraction process, there the starch granules are extracted from the slurry where starch is send to purification process and fiber is left out. The starch slurry is then purified to pure starch milk (a mixture of starch and water) where there are no impurities left. The starch milk is a mixture of pure starch and water, the drying process let the starch milk to dewater and dry the starch milk to powder form with minimal amount of moisture. The final starch product is packed.

5. **Source of wastewater/fibre waste generation: At full capacity of plant**
   a. Washing of potatoes – 25 KL/D (Diluted stream)
   b. Process wastewater – 275 KL/D (Concentrated stream: Approx. 150 KL/D generated from raw material crushing + Approx. 125 KL/D from Borewell)
   c. Fibre waste – Approx. 7 MT/Day

6. **Treatment and disposal of wastewater:**

The wastewater generated from the washing section of the raw material is being directly collected in collection tank, another wastewater stream generated from process after removal of the fibre content in the decenter is being sent to collection tank for further treatment. The industry has provided Effluent Treatment Plat consisting of following units.

a. Collection tank
b. Anaerobic digester (CSTR)
c. Aeration tank - 2 Nos
d. Settling tank – 2 Nos
e. Sand and carbon filters
f. Decenter

Treated wastewater disposal agriculture land adjoining to the factory/industry

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Treated wastewater disposal agriculture land @ 1.2 Km away from factory/industry

The treated wastewater is being discharged into agricultural farms through underground pipeline – about 42 Acre. Copy of the consent of the land owners allowing treated wastewater from the industry on Rs 100 Stamp Paper and duly notarized is enclosed as annexure – 3). The location of the discharge point shown in the google map.

Another agriculture land marked above using for disposal of treated wastewater through underground pipeline, which is crossing two Dantiwada irrigation cannel (Pipeline crossed first cannel on top of the cannel and another cannel cross at beneath of the cannel) located at @ 1.2 Km (Arial Distance) from the unit.

7. **Fibre waste handling:**

The fibre waste is generated from the manufacturing process, which is permitted to disposal to the facility, which is generating Bio-gas through tankers. The sludge generated from the Effluent Treatment Plant is also being disposed along with fibre waste.

8. **Air Pollution**

Unit has one boiler having capacity of 2 TPH, using coal as a fuel. They have provided Dust collector as Air Pollution Control Devices. Unit has also provided stack monitoring facility. There is no process emission generated during the manufacturing process, however rotten smell is strongly felt in and around the factory premises because of the septic condition of fibre waste.

9. **Complains against industry regarding air, water, odour pollution by the nearby villagers**

There are many complains received from the villagers of Sundha village, Ta – Palanpur, Dist – Banaskantha, Gujarat and also received same complains from other Government Departments through mails/letters regarding air, water and land pollution by M/S Stagot Potatoes Products LLP. Survey No. 675/1, At – Sundha, Ta – Palanpur, Dist – Banaskantha, Gujarat.

Gujarat Pollution Control Board (GPCB), Regional Office, Palanpur has carried out inspection and sampling of the aforesaid unit and also issued necessary directions to comply the conditions specified in the Consent/Permission granted to the unit, which also includes disconnection of power supply to the unit. The details are given below.

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Room No: 20 to24, 3rd Floor, JillaSevaSadan-2, Joravar Palace, Palanpur-385001, Dist.-Banaskantha

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Action taken by Gujarat Pollution Control Board:

Sr No	Date of Inspection	Action taken
1.	21-22/08/2017	Directions under section 33 A of the water act – 1974 for disconnection of power supply
2.	26/12/2017	Directions under section 33 A of the water act – 1974 for disconnection of power supply
3.	24/12/2018	Notice of Directions under section 33 A of the water act – 1974.
4.	28/03/2019	Directions under section 33 A of the water act – 1974 for disconnection of power supply
5.	28/03/2019	Forfeit of Bank Guarantee of amount Rs 250000/-
6.	13/03/2020	Show cause Notice
7.	07/04/2020	Show cause Notice

10. The industry was visited on dated 04/07/2020: Observations

- Unit was found not in operation due to non-availability of raw materials.
- ETP units are found not in operation as unit was not in operation.
- Provided boiler are found not in operation.
- Mild rotten smell felt within unit premises.
- Ponding is not observed in disposal agricultural land and no odour felt in disposal agricultural land.
- Four no of ground water sample are collected from following point.
    - Borewell located within M/S Stagot Potatoes Products LLP unit.
    - Borewell sample collected from nearby borewell toward south side of stagot potato unit
    - Borewell sample collected from nearby borewell toward North side of stagot potato unit, which is about 200 m away from the unit.
    - Borewell sample collected from borewell located within agreement agricultural land, which is about 1.1 Km away from the unit.
- Approx. 10 MT of fibre waste is found stored in open pit, near to the main gate of the factory.

- Following written instructions are given to unit during visit.
  - During visit, unit is found not in operation, hence you are instructed to inform GPCB before operating the unit.
  - Operate Effluent Treatment Plant efficiently to meet GPCB discharge standard and maintained records for disposal of wastewater into agriculture land.
  - The waste fibre generated from the manufacturing process shall be dispose to the disposal site as per consent condition to avoid foul smell generated from the said waste in the premises.
  - Submit production detail for the last one year.
  - Increase deodorant system at ETP area to minimize foul odour intensity.
  - Provide water scrubber with existing boiler along with existing Air Pollution Control Measure.
- Industry has submitted details like month wise production, operation of the plant in hrs, water consumption, waste water generation, fibre waste generation & disposal, coal consumption etc is enclosed as annexure - 4. Looking to the statement submitted, the production plant is operated only 15 days (362 Hr) from April – 2019 to June – 2020. They also inform that they need minimum 50 tons of potatoes (raw material) required to run a single batch of production.

11. Recommendations:

Considering the complains of the villagers, the details comprehensive study of Air Pollution – mainly odour, Wastewater disposal, which includes ground water contamination and Hazardous waste/Fibre waste disposal is required by reputed institute.

Date: 04/07/2020

Place: Sundha

B. L Rathod Assistant Environment Engineer	V. D Chaudhari Assistant Environment Engineer	M. S Dasari Regional Officer, GPCB, Palanpur

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

"Consent to Establish"(CTE)

CTE NO. 77473 **R.P.A.D.**

NO: GPCB/ CCA/BK-342/ ID- 49934/
TO,
M/S. STAGOT POTATOES PRODUCT,
SR NO- 675/1,
AT:SUNDHA,PLAANPUR,
TA:PALANPUR, DIST: BANASKANTHA.

SUB: Consent to Establish (CTE) under Section 25 of Water Act 1974 and Section 21 of Air Act 1981
REF: 1) Your application No **103068** dated **24/02/2016.**

Sir,

Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986 and without reducing your responsibities under the said Acts in any way, this is to inform you that this Board grants **Consent to Establish (CTE)** for setting up of industrial plant/activities at **SR NO- 675/1, AT:SUNDHA, PLAANPUR, TA:PALANPUR, DIST: BANASKANTHA** for the manufacturing of the following items

The Validity period of the order will be Seven years i.e. up to 23/02/2023.

Sr. No.	Product	Quantity
1	Starch	1080 MTPM

Specific Condition: Unit shall obtain permission from competent authority for withdrawal of 335 KLPD of groundwater at the time of CCA application.

CONDITIONS UNDER WATER ACT 1974:

1. The quantity of the industrial waste water shall not exceed **300 KLPD**.
2. The quantity of the domestic waste water (sewage) shall not exceed **8.0 KLPD**.
3. The unit shall install flow meters for measuring category wise (category as given in water cess Act-1977 Schedule- II) consumption of water and regular water cess returns shall be submitted & paid.
4. The effluent treatment plant consisting of the following units as well as other adequate ETP units shall be installed.
   - Oil & Grease Trap Tank
   - Raw Effluent Collection Tank
   - Primary Settling tank
   - Aeration tank 1
   - Secondary settling Tank
   - Aeration Tank 2
   - Secondary settling Tank 2
   - Treated Holding Tank
   - Final Discharge Tank .

Outward No: 35608 Dt: 28/02/2016

Clean Gujarat Green Gujarat
ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

5. The quality of industrial effluent shall conform to the following standards before discharge for gardening after ETP treatment.

PARAMETERS	PERMISSIBLE LIMIT
PH	6.5 TO 8.5
Temperature	40° C
Colour (pt co.scale) In units	100 units
Suspended Solids	100 mg/l
Oil and Grease	10 mg/l
Ammonical Nitrogen	50 mg/l
BOD (5 days at 20°C)	30 mg/l
COD	100 mg/l
Chloride	600 mg/l
Sulphate	1000 mg/l
Total Dissolved Solids	2100 mg/l
Percent Sodium	60%
Insecticides Sodium	Absent

- All efforts shall be made to remove colour & unpleasant odour as far as practicable.

6. The effluent confirming to the above standards shall be discharged for gardening after ETP treatment.
7. Sewage shall be disposed of through septic tank/soak pit system.

CONDITIONS UNDER AIR ACT 1981:

8. The following shall be used as fuel.

Sr.No.	Fuel	Quantity
1	Coal	333.33 Kg/Hr

9. The applicant shall install & operate air pollution control system in order to achieve norms prescribed below.
10. The flue gas emission through stack shall conform to the following standards.

Stack No	Stack attached to	Stack height in Meter	Air Pollution Control system	Parameter	Permissible Limit
1	Boiler	33	Dust Collector & Multi Cyclone	Particulate Matter SO_2 NO_x	150 Mg/Nm^3 100 ppm 50 ppm

11. There shall be no process gas emission from the manufacturing process and other ancillary industrial operation.
12. Stack monitoring facilities like port hole, platform/ladder etc , shall be provided with stacks/ vents chimney In order to facilitate sampling of gases being emitted into the atmosphere.
13. Ambient air quality within the premises of the industry shall conform to the following standards :-

PARAMETERS	PERMISSIBLE LIMIT	
	Annual	24 Hrs Average
Particulate Matter-10 (PM_{10})	60 Microgram/M^3	100 Microgram/M^3
Particulate Matter- 2.5 ($PM_{2.5}$)	40 Microgram/M^3	60 Microgram/M^3
SO_2	50 Microgram/M^3	80 Microgram/M^3
NO_x	40 Microgram/M^3	80 Microgram/M^3

14. All measures for the control of environmental pollution shall be provided before commencing production.

outward No. 2003/2016

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

CONDITIONS UNDER HAZARDOUS WASTE :

15 Applicant shall have to comply with provisions of Hazardous Waste (Management, Handling & Trans Boundary Movement) Rule-2008.

16 The applicant shall provide temporary storage facilities for each type of hazardous Waste as per Hazardous Waste (Management, Handling & Trans boundary Movement) Rules-2008.

GENERAL CONDITION :

17. Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of 10 meters width is developed
18. The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water Cess Act- 1977.
19. In case of change of ownership/management the name and address of the new ners/partners/directors/ proprietor should immediately be intimated to the Board.
20. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial plant. The applicant is required to make applications to this Board for this purpose in the prescribed forms under the provisions of the Water Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986.
21. The concentration of Noise in ambient air within the premises of Industrial unit shall not exceed following levels.

    Between 6 A.M. and 10 P.M.: 75 dB(A)

    Between 10 P.M. and 6 A.M.: 70 dB(A)
22. Applicant is required to comply with the manufacturing, Storage and Import of Hazardous Chemicals Rules1989 framed under the Environment (Protection) Act-1986.
23. If it is established by any competent authority that the damage is caused due to their industrial activities to any Person or his property ,in that case they are obliged to pay the compensation as determined by the competent authority.
24. The applicant shall not carry out any activities or projects listed in schedule of the new EIA Notification dated 14/09/06 requiring prior Environment Clearance.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(N.M.TABHANI)
SENIOR ENVIRONMENTAL ENGINEER

Outward No:350068, 28/09/2016

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

GUJARAT POLLUTION CONTROL BOARD
Regional office-Palanpur
Room No: 20 to24, 3rd Floor, Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha
Phone: (02742) 251300, 251301

RPAD

In exercise of power conferred under Section –25 of the Water (Prevention & Control of Pollution) Act – 1974, under Section – 21 of the Air (Prevention & Control of Pollution) Act – 1981 and authorization under rule 3 (C) & 5 (5) of the Hazardous Waste (Management & Handling & Trance Boundary Movement) Rules-2008, framed under the Environmental (Protection) Act 1986.

And whereas Board has received consolidated consent application no.: 152157 dated 28.02.2019 for the Consolidated consent and Authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts Consents are hereby granted as under:

CONSENTS AND AUTHORIZATION: (Under the provisions / rules of the aforesaid environment acts)

To,

M/S STAGOT POTATOES PRODUCT;
SURVEY NO- 675/1, AT- SUNDHA;
TAL: PALANPUR, DIST: BANASKANTHA.

1. Consent Order no.: **W-34953;** Date of issue:**11.03.2019.**
2. The consents under Water Act-1974 and the consent under authorization under rule 3 (C) & 5 (5) of the Hazardous Waste (Management & Handling & Trance Boundary Movement) Rules-2008, framed under the Environmental (Protection) Act 1986 shall be valid up to **30.06.2022** to operate industrial plant for Manufacturing of following products:

Sr. No	Product	CAPACITY
1.	STARCH	1080 MT/Month

3. **CONDITION UNDER THE WATER ACT-1974**:

3.1. The quantity of the industrial effluent generated/discharged from the manufacturing process and other ancillary industrial operation shall not exceed 300 KLPD.

3.2. The quantity of the domestic effluent shall not exceed 8.0 KL/day.

3.3. Domestic effluent shall be disposed of through septic tank / soak pit system.

3.4. The final treated effluent confirming to the following standards shall be discharged on land for plantation & irrigation purpose.

3.5. The quality of treated industrial effluent shall conform to following standards:

PARAMETERS	GPCB NORMS
pH	6.5 to 8.5
Temp.	40^{0c}
COLOUR (pt co scale) in units	100 units
Suspended Solids	100 mg/l
Oil & Grease	10 mg/l
Ammonical Nitrogen	50 mg/l
BOD (3 days at 27 'c)	30 mg/l
COD	100 mg/l
CHLORIDE	600 mg/l
SULPHATES	1000 mg/l
Total dissolved Solids	2100 mg/l
Sodium absorption ratio	26
Percent Sodium	60 %
Insecticides Sodium	Absent

- All effort shall be made to remove colour & unpleasant odour as far as practicable.

3.6. Unit shall dispose their fibre waste at M/S Green Earth Biogas Pvt. Ltd located at Plot no: 442; Vill – Kukda; Ta – Muli; Dist: Surendranagar.

Tarak

GUJARAT POLLUTION CONTROL BOARD
Regional office-Palanpur
Room No: 20 to24, 3rd Floor, Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha
Phone: (02742) 251300, 251301

4. **CONDITION UNDER THE AIR ACT-1981**:

4.1. The following shall be used as fuel.

Sr No	Fuel	Quantity
1.	Coal	333.33 Kg/Hr

4.2. The flue gas emission from the stack attached to the Generator/ boiler shall be conforming to the following standards.

Stack no.	stack attached to	Stack height in meter.	Air. Pollution control system.	Parameter	Permissible Limit
1.	Boiler	33	Dust collector	PARTICULATE MATTER SO2 NOx	150mg/NM3 100 ppm 50 ppm

4.3. There shall be no process emission from the manufacturing process and other ancillary operations.

4.4. The concentration of the following parameters in the ambient air modify as per condition premises of industry shall not exceed the limits specified here under.

PARAMETERS	**PERMISSIBLE LIMIT**	
	Annual	**24 Hrs Average**
Particulate Matter-10 (PM_{10})	**60 Microgram/M^3**	**100 Microgram/M^3**
Particulate Matter- 2.5 ($PM_{2.5}$)	**40 Microgram/M^3**	**60 Microgram/M^3**
SO_2	**50 Microgram/M^3**	**80 Microgram/M^3**
NO_x	**40 Microgram/M^3**	**80 Microgram/M^3**

4.5. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted / displayed to facilitate identification.

4.6. The industry shall take adequate measures for control of noise level from its own source within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(a) during day time and 70 dB (a) during night time. Daytime is reckoned in between 6 a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

4.7. Unit shall provide deodorant system to control unpleasant odour from processing unit and Effluent treatment plant.

5. **CONDITIONS FOR HAZARDOUS WASTE AUTHORISATION:**

5.1. **M/S STAGOT POTATOES PRODUCT** is here by granted an authorization to operate facility for following hazardous waste on the premises situated at **SURVEY NO- 675/1, AT- SUNDHA; TAL: PALANPUR, DIST: BANASKANTHA.**

SR No.	**Type Of Waste**	**Quantity**	**Category**	**Facility**
1.	ETP sludge	60 MT/Year	I – 35.3	Collection, storage, transport & disposal to M/S Green Earth Biogas Pvt. Ltd located at Plot no: 442; Vill – Kukda; Ta – Muli; Dist: Surendranagar.

5.2. The authorization is granted to operate facilities for collection, storage, treatment, transportation and ultimate disposal of Hazardous Waste at as above.

5.3. The authorization shall be force for a period up to 30.06.2022.

5.4. The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

GUJARAT POLLUTION CONTROL BOARD
Regional office-Palanpur
Room No: 20 to24, 3rd Floor, Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha
Phone: (02742) 251300, 251301

5.5. **Terms and Condition of Authorization:**

5.5.1. The application shall comply with the provision of the Environment (Protection)Act-1986 and the Rules mad there under.

5.5.2. The Authorization shall be produced for inspection at the request of an officer authorization by the Gujarat Pollution Control Board.

5.5.3. The person's authorization shall not rent, lend, sell and transfer of otherwise transport the hazardous waste without obtaining prior permission of the Gujarat Pollution Control Board.

5.5.4. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle, action taken in this regards shall be submitted within three months and also along with form-4.

6. **GENERAL CONDITIONS**-:

6.1. Any change in personnel, equipment or working conditions as mentioned in the consents form / order should immediately in the consent form / order should immediately be intimated to this Board.

6.2. Adequate plantation shall be carried out all along the periphery of the industrial premises such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of 10 meters' width is developed.

6.3. In case of change of ownership/management the name and address of the new owners/partners /directors/proprietor should immediately be intimated to the Board.

6.4. Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Safety & Health, Department of Explosives, Inspectorate of Factories and local body. In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions / measures shall be implemented immediately to bring entire situation normal.

6.5. The Environmental Management Unit / Cell shall be setup to ensure implementation on and monitoring of environment safeguards and other conditions stipulated by statutory authorities. The Environment Management Cell / Unit shall directly report to the Chief Executive of the organization and shall work as a focal point relating to environmental issues. These Cells / Units also co-ordinate the exercise of environmental audit and preparation of environment statements.

6.6. Industry shall submit annual report within 15 days and subsequently by 31st January every year.

6.7. The Board reserves the right to review and / or revoke the consent and/or make variations in the condition which the Board deems fit in accordance with Section 27 of the Act.

6.8. In case of change of ownership / management, the name and address of the new owners / partners / directors / proprietor should immediately be intimated to the Board.

6.9. Industry shall have to display the relevant information with regard to hazardous waste, waste water & air pollutants as indicated in the Courts Order in W.P. No.657 of 1995 dated 14th October-2003.

6.10. Industry shall have to display on line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emissions and solid hazardous waste generated within the factory premise.

For and on behalf of
Gujarat Pollution Control Board

(M. S. Dasari)
Regional Officer

No. : GPCB/ RO-PAL /ID-49934/CCA/BK-442/ 1110

- 8 APR 2019

Issued to:
M/S STAGOT POTATOES PRODUCT;
SURVEY NO- 675/1, AT- SUNDHA;
TAL: PALANPUR, DIST: BANASKANTHA.

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

ગુજરાત ગુજરાત GUJARAT

AS 525055

Serial No. 723
Book No. 07
Page No. 75
Date: 12 2 FEB 2016

:: બાંહેધરી પત્ર ::

આથી અમો નીચે સહી કરનાર **ગોઠી અંબારામભાઈ પસવાભાઈ,** ઉ.વ.**૬૨** આશરે, ધર્મે- હિન્દુ, ધંધો- ખેતી, રહે. મુ. સુંઢા, તા. પાલનપુર, જીલ્લો- બનાસકાંઠા.

આજરોજ અમો નીચે સહી કરનાર મારી સત્ય પ્રતિજ્ઞા ઉપર હકીકત જાહેર કરીએ છીએ કે,

બનાસકાંઠા જિલ્લાના પાલનપુર તાલુકાના **સુંઢા** ગામની સીમમાં રેવન્યુ સર્વે નંબર- **૬૭૫** ની ખેડવાણ જમીન અમો અરજદારની સ્વતંત્ર/સંયુક્ત માલીકી અને કબજા ભોગવટાની આવેલ છે. સદરહું ખેડવાણ જમીનની **ઉત્તર** તરફના ભાગે

(પાછળ..૨...)

સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી. નામની પેઢીની માલીકીના રેવન્યુ સર્વે નંબર-**૬૭૫ પૈકી ૧** ની ઔદ્યોગીક હેતુ માટેની આવેલ છે. મજકુર **સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી.** ના ઔદ્યોગીક એકમ માંથી પ્રોસેસ દરમ્યાન નિકળતા ટ્રીટેડ પાણીનો નિકાલ મારી સંયુક્ત/સ્વતંત્ર માલિકીના ખેતરમાં કરવાની હું મંજુરી આપું છું અને તેવા ટ્રીટેડ પાણીનો ઉપયોગ હું મારા ખેતરમાં પાક લેવા માટે કરીશ. જેની આથી અમો આ લેખિત બાંહેધરી તથા સંમતિ આપીએ છીએ.

સ્થળ : સુંઢા, તા. પાલનપુર

તારીખ : ૨૨/૦૨/૨૦૧૬

બાંહેધરી આપનારની સહી

આ નિશાન અંગુઠાનાં
પરાવવાનાં સાક્ષીનાં
થયાં છે!

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ATTESTED BY ME
MINALKUMARI J. VAGHELA
NOTARY
GOVT. OF GUJARAT
PALANPUR (B. K.)
22 FEB 2016

NOTARY M. J. VAGHELA PALANPUR Dist. Banaskantha Gujarat - INDIA Reg.No.1380/2010 GOVT. OF GUJARAT

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

ગુજરાત गुजरात GUJARAT

AS 525050

ક્રમાંક ૧૬૯૦ તા. ૨૨ ૨ ૨૦૧૬

ખરીદનાર નું નામ સ્ટેગોર પોટેટોજ પ્રોડક્ટ એસ.એસ.એલ

રહે. સુંઢા, તા.પાલનપુર

વી. એમ. પટેલ રે. પાલનપુર

ખરીદનારની સહી

Serial No. 726
Book No. 01
Page No. 75
Date: 22 FEB 2016

નાગરભાઈ સવાભાઈ પટેલ
સ્ટેમ્પ વેન્ડર, પાલનપુર.
પ.નં.૧/૮૦. તા.૧૧-૬-૧૯૮૦

:: બાંહેધરી પત્ર ::

આથી અમો નીચે સહી કરનાર **કોટડીયા નાગરભાઈ નરસિંહ**, ઉ.વ. **૭૨** આશરે, ધર્મે- હિન્દુ, ધંધો- ખેતી, રહે. મુ. સુંઢા, તા. પાલનપુર, જીલ્લો- બનાસકાંઠા.

આજરોજ અમો નીચે સહી કરનાર મારી સત્ય પ્રતિજ્ઞા ઉપર હકીકત જાહેર કરીએ છીએ કે,

બનાસકાંઠા જિલ્લાના પાલનપુર તાલુકાના **સુંઢા** ગામની સીમમાં રેવન્યુ સર્વે નંબર- **૭૦૯** ની ખેડવાણ જમીન અમો અરજદારની સ્વતંત્ર/સંયુક્ત માલીકી અને કબજા ભોગવટાની આવેલ છે. સદરહું ખેડવાણ જમીનની **પૂર્વ** તરફના ભાગે

(પાછળ..૨...)

સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી. નામની પેઢીની માલીકીના રેવન્યુ સર્વે નંબર-**૬૭૫ પૈકી ૧** ની ઔધોગીક હેતુ માટેની આવેલ છે. મજકુર **સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી.** ના ઔધોગીક એકમ માંથી પ્રોસેસ દરમ્યાન નિકળતા ટ્રીટેડ પાણીનો નિકાલ મારી સંયુકત/સ્વતંત્ર માલિકીના ખેતરમાં કરવાની હું મંજુરી આપું છું અને તેવા ટ્રીટેડ પાણીનો ઉપયોગ હું મારા ખેતરમાં પાક લેવા માટે કરીશ. જેની આથી અમો આ લેખિત બાંહેધરી તથા સંમતિ આપીએ છીએ.

સ્થળ : સુંઢા, તા. પાલનપુર

તારીખ : ૨૨/૦૨/૨૦૧૬

બાંહેધરી આપનારની સહી

ના-ન-કોરડીયા-

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NOTARIAL NOTARIAL NOTARIAL NOTARIAL

NOTARY GUJARAT M. J. VAGHELA Dist. Banaskantha Palanpur - INDIA No. 1990/2010

ATTESTED BY ME

MINALKUMARI J. VAGHELA
NOTARY
GOVT. OF GUJARAT
PALANPUR (B. K.)

22 FEB 2016

NOTARY GUJARAT M. J. VAGHELA Dist. Banaskantha Palanpur - INDIA No. 1990/2010

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

ગુજરાત गुजरात GUJARAT

AS 525054

Serial No. 721
Book No. 07
Page No. 74
Date: 22 FEB 2016

:: બાંહેધરી પત્ર ::

આથી અમો નીચે સહી કરનાર **કોળી નરસીંહ મોહનજી,** ઉ.વ. **૪૦** આશરે, ધર્મે- હિન્દુ, ધંધો- ખેતી, રહે. મુ. સુંઢા, તા. પાલનપુર, જીલ્લો- બનાસકાંઠા.

આજરોજ અમો નીચે સહી કરનાર મારી સત્ય પ્રતિજ્ઞા ઉપર હકીકત જાહેર કરીએ છીએ કે,

બનાસકાંઠા જિલ્લાના પાલનપુર તાલુકાના **સુંઢા** ગામની સીમમાં રેવન્યુ સર્વે નંબર- **૬૭૭** ની ખેડવાણ જમીન અમો અરજદારની સ્વતંત્ર/સંયુક્ત માલીકી અને કબજા ભોગવટાની આવેલ છે. સદરહું ખેડવાણ જમીનની **પશ્ચિમ** તરફના ભાગે

(પાછળ..૨...)

સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી. નામની પેઢીની માલીકીના રેવન્યુ સર્વે નંબર-**૬૭૫ પૈકી ૧** ની ઔધોગીક હેતુ માટેની આવેલ છે. મજકુર **સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી.** ના ઔધોગીક એકમ માંથી પ્રોસેસ દરમ્યાન નિકળતા ટ્રીટેડ પાણીનો નિકાલ મારી સંયુક્ત/સ્વતંત્ર માલિકીના ખેતરમાં કરવાની હું મંજુરી આપું છું અને તેવા ટ્રીટેડ પાણીનો ઉપયોગ હું મારા ખેતરમાં પાક લેવા માટે કરીશ. જેની આથી અમો આ લેખિત બાંહેધરી તથા સંમતિ આપીએ છીએ.

સ્થળ : સુંઢા, તા. પાલનપુર

તારીખ : ૨૨/૦૨/૨૦૧૬

બાંહેધરી આપનારની સહી

આ નિશાન નરસિંહ મોહનભાઈ ઠાકોરનાં ડાબા હાથનું છે

.....

ATTESTED BY ME
MINALKUMARI J. VAGHELA
NOTARY
GOVT. OF GUJARAT
PALANPUR (B. K.)

22 FEB 2016

NOTARIAL
NOTARIAL
NOTARIAL
NOTARIAL

NOTARY GOVT. OF GUJARAT

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

ગુજરાત गुजरात GUJARAT

AS 525051

ન. ન. ફિ૦ ૧૯૬૬ ન. ૨૨૧૨૧૬ ઘોટીવાળ પ્રોડક્ટ સ્પેલ. સ્પેલ. પી

ખરીદનાર શ્રી નાગર કંટ્રોલર

મે. સુંઢા, તા. પાલનપુર

બી. એમ. પટેલ પાલનપુર

ખરીદનારની સહી

Serial No. 722
Book No. 57
Page No. 74
Date: 22 FEB 2016

:: બાંહેધરી પત્ર ::

આથી અમો નીચે સહી કરનાર **કણબી શંકરભાઈ નરસીભાઈ,** ઉ.વ. **૬૫** આશરે, ધર્મે- હિન્દુ, ધંધો- ખેતી, રહે. મુ. સુંઢા, તા. પાલનપુર, જીલ્લો- બનાસકાંઠા.

આજરોજ અમો નીચે સહી કરનાર મારી સત્ય પ્રતિજ્ઞા ઉપર હકીકત જાહેર કરીએ છીએ કે,

બનાસકાંઠા જિલ્લાના પાલનપુર તાલુકાના **સુંઢા** ગામની સીમમાં રેવન્યુ સર્વે નંબર- **૨૦૩** ની ખેડવાણ જમીન અમો અરજદારની સ્વતંત્ર/સંયુક્ત માલીકી અને કબજા ભોગવટાની આવેલ છે. સદરહું ખેડવાણ જમીનની **પશ્ચિમ** તરફના ભાગે

(પાછળ..૨...)

સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી. નામની પેઢીની માલીકીના રેવન્યુ સર્વે નંબર-**૬૭૫ પૈકી ૧** ની ઔદ્યોગીક હેતુ માટેની આવેલ છે. મજકુર **સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી.** ના ઔદ્યોગીક એકમ માંથી પ્રોસેસ દરમ્યાન નિકળતા ટ્રીટેડ પાણીનો નિકાલ મારી સંયુક્ત/સ્વતંત્ર માલિકીના ખેતરમાં કરવાની હું મંજુરી આપું છું અને તેવા ટ્રીટેડ પાણીનો ઉપયોગ હું મારા ખેતરમાં પાક લેવા માટે કરીશ. જેની આથી અમો આ લેખિત બાંહેધરી તથા સંમતિ આપીએ છીએ.

સ્થળ : સુંઢા, તા. પાલનપુર

તારીખ : ૨૨/૦૨/૨૦૧૬

બાંહેધરી આપનારની સહી

.....

ATTESTED BY ME
MINALKUMARI J. VAGHELA
NOTARY
GOVT. OF GUJARAT
PALANPUR (B. K.)

22 FEB 2016

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

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भारत INDIA

INDIA NON JUDICIAL

ગુજરાત गुजरात GUJARAT

AS 525053

ક્રમાંક ૨૨૨૨ તા. ૧૬

ખરીદનાર શ્રી જય સ્ટર્લિંગ પોલિમર પ્રા.લિ.એલ.એલ.પી

મુ. સુંઢા, તા. પાલનપુર

જી. સ્ટેમ્પ વેન્ડર, પાલનપુર

ખરીદનારની સહી

લાલજીભાઈ સવાભાઈ પટેલ
સ્ટેમ્પ વેન્ડર, પાલનપુર.
બા.નં.૧/૮૦. તા.૧૧-૬-૧૯૮૦

Serial No. 725
Book No. 01
Page No. 75
Date 22 FEB 2016

:: બાંહેધરી પત્ર ::

આથી અમો નીચે સહી કરનાર **કરણાવત સોમાભાઈ ઉજાભાઈ**, ઉ.વ. ૫૫ આશરે, ધર્મે- હિન્દુ, ધંધો- ખેતી, રહે. મુ. સુંઢા, તા. પાલનપુર, જીલ્લો- બનાસકાંઠા.

આજરોજ અમો નીચે સહી કરનાર મારી સત્ય પ્રતિજ્ઞા ઉપર હકીકત જાહેર કરીએ છીએ કે,

બનાસકાંઠા જિલ્લાના પાલનપુર તાલુકાના **સુંઢા** ગામની સીમમાં રેવન્યુ સર્વે નંબર- **૭૦૧** ની ખેડવાણ જમીન અમો અરજદારની સ્વતંત્ર/સંયુક્ત માલીકી અને કબજા ભોગવટાની આવેલ છે. સદરહું ખેડવાણ જમીનની **પૂર્વ** તરફના ભાગે

(પાછળ..૨...)

સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી. નામની પેઢીની માલીકીના રેવન્યુ સર્વે નંબર-**૬૭૫ પૈકી ૧** ની ઔદ્યોગીક હેતુ માટેની આવેલ છે. મજકુર **સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી.** ના ઔદ્યોગીક એકમ માંથી પ્રોસેસ દરમ્યાન નિકળતા ટ્રીટેડ પાણીનો નિકાલ મારી સંયુક્ત/સ્વતંત્ર માલિકીના ખેતરમાં કરવાની હું મંજુરી આપું છું અને તેવા ટ્રીટેડ પાણીનો ઉપયોગ હું મારા ખેતરમાં પાક લેવા માટે કરીશ. જેની આથી અમો આ લેખિત બાંહેધરી તથા સંમતિ આપીએ છીએ.

સ્થળ : સુંદા, તા. પાલનપુર

તારીખ : ૨૨/૦૨/૨૦૧૬

બાંહેધરી આપનારની સહી

રમણભાઈ ઉકાભાઈ કરસનભાઈ

NOTARIAL

NOTARIAL

NOTARIAL

NOTARIAL

M. J. VAGHELA
PALANPUR
Dist: Banaskantha
Gujarat - INDIA
Reg.No.1980/2010
NOTARY OF GUJARAT

ATTESTED BY ME
MINAKUMARI J. VAGHELA
NOTARY
GOVT. OF GUJARAT
PALANPUR (B. K.)

12 FEB 2016

M. J. VAGHELA
PALANPUR
Dist: Banaskantha
Gujarat - INDIA
Reg.No.1980/2010
NOTARY OF GUJARAT

भारतीय गैर न्यायिक

एक सौ रुपये Rs. 100

रु. 100 ONE HUNDRED RUPEES

सत्यमेव जयते

भारत INDIA

INDIA NON JUDICIAL

ગુજરાત गुजरात GUJARAT

AS 525052

Serial No. 724
Book No. 01
Page No. 75
Date: 22 FEB 2016

:: બાંહેધરી પત્ર ::

આથી અમો નીચે સહી કરનાર **ભુતડીયા વિરસંગભાઈ હીરાભાઈ,** ઉ.વ. **૫૫** આશરે, ધર્મે- હિન્દુ, ધંધો- ખેતી, રહે. મુ. સુંઢા, તા. પાલનપુર, જીલ્લો- બનાસકાંઠા.

આજરોજ અમો નીચે સહી કરનાર મારી સત્ય પ્રતિજ્ઞા ઉપર હકીકત જાહેર કરીએ છીએ કે,

બનાસકાંઠા જિલ્લાના પાલનપુર તાલુકાના **સુંઢા** ગામની સીમમાં રેવન્યુ સર્વે નંબર- **૭૮૨** ની ખેડવાણ જમીન અમો અરજદારની સ્વતંત્ર/સંયુક્ત માલીકી અને કબજા ભોગવટાની આવેલ છે. સદરહું ખેડવાણ જમીનની **દક્ષિણ** તરફના ભાગે

(પાછળ..૨...)

સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી. નામની પેઢીની માલીકીના રેવન્યુ સર્વે નંબર-**૬૭૫ પૈકી ૧** ની ઔધોગીક હેતુ માટેની આવેલ છે. મજકુર **સ્ટેગોટ પોટેટોઝ પ્રોડક્ટ એલ.એલ.પી.** ના ઔધોગીક એકમ માંથી પ્રોસેસ દરમ્યાન નિકળતા ટ્રીટેડ પાણીનો નિકાલ મારી સંયુક્ત/સ્વતંત્ર માલિકીના ખેતરમાં કરવાની હું મંજુરી આપું છું અને તેવા ટ્રીટેડ પાણીનો ઉપયોગ હું મારા ખેતરમાં પાક લેવા માટે કરીશ. જેની આથી અમો આ લેખિત બાંહેધરી તથા સંમતિ આપીએ છીએ.

સ્થળ : સુંઢા, તા. પાલનપુર

તારીખ : ૨૨/૦૨/૨૦૧૬

બાંહેધરી આપનારની સહી

NOTARIAL NOTARIAL NOTARIAL NOTARIAL
M. J. VAGHELA PALANPUR Dist: Banaskantha Gujarat - INDIA Reg.No.1560/2010
GOVT. OF GUJARAT

ATTESTED BY ME
MINALKUMARI J. VAGHELA
NOTARY
GOVT. OF GUJARAT
PALANPUR (B. K.)

22 FEB 2016

M. J. VAGHELA PALANPUR Dist: Banaskantha Gujarat - INDIA Reg.No.1560/2010
GOVT. OF GUJARAT

STAGOT POTATOES PRODUCT LLP

PRODUCTION IN Yr 01/04/ 2019 to 30/06/2020

Month	Production		Water consumption	Waste Water Generation	Fibre waste generation	Coal Consumption	Fibre waste disposal in MT with disposal site name / address	Consent quantity for starch
	Hr	MT	m3	m3	Ton	Ton	MT	MT
APRIL-2019	20	24	180	300	40	4	40 MT Green Earth	1080
MAY-2019	27.5	33	247	412	55	5.5	55 Mt Green Earth	1080
JUNE-2019	14.5	17	130	217	29	2.9	29 MT Green Earth	1080
JULY-2019	10	12	90	150	20	2	20b MT Green Earth	1080
AUG-2019	20	24	180	300	40	4	40 MT Saheb Organics	1080
SEP-2019	7.5	9	68	112	15	1.5	15 MT Govardhanathiji	1080
OCT-2019	8.3	10	74.7	124	17	1.66	17 Mt Green Earth	1080
NOV-2019	0	0	0	0	0	0	0	1080
DEC-2019	0	0	0	0	0	0	0	1080
JAN-2020	0	0	0	0	0	0	0	1080
FEB-2020	25	30	225	375	50	5	50 MT Gorvardhannathiji	1080
MAR-2020	65	70	585	975	130	13	130 MT Govardhannathiji	1080
Total	197.8	**229**	1779.70	2965.00	396	39.56		**12960**

Note:- 8.24 days in

74, Shree Arcade, Abu highway, Palanpur-385001, Dist. B.K, GUJARAT-INDIA

For, Stagot Potatoes Product LLP

Partner

STAGOT POTATOES PRODUCT LLP

Month	Production		Water consumption	Waste Water Generation	Fibre waste generation	Coal Consumption	Fibre waste disposal in MT with disposal site name / address	Consent quantity for starch
April-2020	165	200	1485	2475	330	33	0	1080
May – 2020	0	0	0	0	0	0	0	1080
June 2020	0	0	0	0	0	0	330 MT Gorvardhannathiji	1080
Total	165	**200 MT**	1485	2475	330	33		**3240 MT**

362 hr = 15 days

Note:- To run a single batch of Production we require minimum 50 ton of potatoes (Raw Material).

For, Stagot Potatoes Product LLP

Partner

74, Shree Arcade, Abu highway, Palanpur-385001, Dist. B.K, GUJARAT-INDIA

Annexure-B

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

BY RPAD

પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ -૧૯૭૪ની કલમ ૩૩ અ હેઠળ ઉદ્યોગ બંધ કરવાનો હુકમ.

1. આપ મે.સટાગોટ પોટેટોઝ પ્રોડક્ટ, પ્લોટ નં- ૬૭૫/૧,ગામઃ સુંઢા, તાઃ પાલનપુર, જિ.બનાસકાંઠા ઠેકાણે ઉદ્યોગ ચલાવો છો અને સ્ટાર્ચ નું ઉત્પાદન કરો છો.
2. આપને જણાવવામાં આવે છે કે, બોર્ડના હુકમ નંબર.W- ૩૪૯૫૩થી સીસીએની મંજૂરી આપેલ હતી. જેની મુદત તા.૩૦/૦૬/૨૦૨૨ સુધીની છે. જેની શરતોનું આપના દ્વારા પાલન કરવામાં આવેલ નથી.
3. આપને જણાવવાનું કે ઉદ્યોગની તા.૨૮/૦૩/૨૦૧૯ ના રોજ પાણી અધિનિયમની કલમ-૨૩હેઠળ બોર્ડના અધિકારીઓએ ફરિયાદ સંદર્ભે મુલાકાત લીધેલ ત્યારે એકમ કાર્યરત જોવા મળેલ તેમજ નીચે મુજબની વિગતો જાણવા મળેલ હતી.

    1. મુલાકાત દરમ્યાન લેવામાં આવેલ ટ્રીટેડ એફ્લુએન્ટના નમૂનાના પૃથ્થાકરણ અહેવાલમાં SS, NH3-N, COD તથા BODની માત્રા નિયતમાત્રા કરતા વધારે જોવા મળેલ.
    2. મુલાકાત સમયે લેવામાં આવેલ હવાના નમૂનામાં PMની માત્રા નિયત માત્રા કરતા વધારે જોવા મળેલ.
    3. એકમની પરિસરની આસપાસ (બહારની તરફ) તથા એકમ દ્વારા ટ્રીટ્રેડ વેસ્ટ વોટર નો નિકાલ જે ખેતરોમાં (બોર્ડ દ્વારા પરવાનગી આપેલ જગ્યા) કરેલ છે ત્યા દુર્ગંધનો અનુભવ થયેલ.
    4. એકમમાંથી નીકળતુ વેસ્ટ-વોટર Highly biodegradable છે જેથી ટ્રીટ્રેડ વેસ્ટ વોટર નુ પોંડીંગ થાય તો Septic થઇને odour આવવાની પુરી શક્યતા રહેલ છે.
    5. મુલાકાત સમયે manufacturing section તથા ETPની નજીક દુર્ગંધ અનુભવાયેલ.
    6. મુલાકાત દરમ્યાન ટ્રીટેડ વેસ્ટ વોટર માંથી લેવામાં આવેલ પાણીના નમૂનાના પૃથ્થાકરણ અહેવાલમાં SS, NH3-N, COD તથા BODની માત્રા નિયતમાત્રા કરતા વધારે જોવા મળેલ.

ઉપરોક્ત સંજોગોમાં હું (એમ.વી.પટેલ) પર્યાવરણ ઇજનેર, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પાણી અધિનિયમની કલમ -૩૩ અ હેઠળ નીચે મુજબનો હુકમ કરું છું.

૧) દિન-૧૫ ની અસરથી આપના ઉદ્યોગ બંધ કરશો.

૨) જો આપની ઉત્પાદન પ્રક્રિયા આપના પોતાના (કેપ્ટીવ) પાવર પ્લાન્ટ કે ડી.જી. સેટથી ચાલતી હોય તો તે પણ બંધ કરશો.

Outward No:50294/20/04/2019

3) દિન-૧૫ ની અસરથી આપના ઉદ્યોગનો વીજ પુરવઠો વીજ કંપની ધ્વારા જ્યાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો.

જો ઉપરના હુકમનું તાત્કાલિક પાલન નહી કરવામાં આવે તો આપ અને આપના જવાબદાર અધિકારીઓ પાણી અધિનિયમ-૧૯૭૪ની કલમ ૪૧(૨) મુજબ કોર્ટમાં ફરીયાદ કરવાને પાત્ર ઠરશો.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એમ.વી.પટેલ)
પર્યાવરણ ઇજનેર

નંબર :-જીપીસીબી/સીસીએ/બીકે-૩૪૨/ આઇ ડી-૪૯૯૩૪ /

પ્રતિ,
મે. સટાગોટ પોટેટોઝ પ્રોડક્ટ,
પ્લોટ નં- ૬૭૫/૧,
ગામ: સુંઢા,
તા: પાલનપુર, જિ.બનાસકાંઠા

નકલ રવાના:-

1) પ્રતિ ચેરમેન/મેનેજીંગ ડિરેક્ટરશ્રી,
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,
વીસનગર રોડ,
મહેસાણા.

2) નાયબ ઇજનેરશ્રી (ટીઆર),
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,
તા: પાલનપુર,
જિ:બનાસકાંઠા..... આથી તમોને વિનંતી કરવામાં આવે છે કે,ઉપર જણાવેલ ઉદ્યોગનો વીજ પુરવઠો આ હુકમની તારીખથી દિન- ૧૫ પછી તરત જ્યાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરવી

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એમ.વી.પટેલ)
પર્યાવરણ ઇજનેર

Outward No:502947,20/04/2019

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GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector 10-A, **Gandhinagar** 382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

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પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ -૧૯૭૪ની કલમ ૩૩ અ હેઠળ ઉદ્યોગ બંધ કરવાનો હુકમ.

1. આપ મે. સ્ટાગોટ પોટેટોઝ પ્રોડક્ટ, પ્લોટ નં- ૬૭૫/૧,ગામ: સુંઢા, તા: પાલનપુર, જિ.બનાસકાંઠા ઠેકાણે ઉદ્યોગ ચલાવો છો અને સ્ટાર્ચ નું ઉત્પાદન કરો છો.
2. આપને જણાવવામાં આવે છે કે, આપ આપનો ઉદ્યોગ બોર્ડની અગાઉથી સીસીએની મંજુરી મેળવ્યા સિવાય ચલાવો છો, જે ઉપરોકત અધિનિયમની કલમ ૪૪ હેઠળ ગુનો બને છે જેની સજા છ વર્ષની અને દંડ સાથેની છે.
3. આપને જણાવવાનું કે, બોર્ડ દ્વારા સીટીઇ નં- ૭૭૪૭૩ મંજુર કરવામાં આવેલ છે જેની મુદત તા: ૨૩/૦૨/૨૦૨૩ સુધીની છે.
4. આપને જણાવવાનું કે ઉદ્યોગની તા.૨૬/૧૨/૨૦૧૭ ના રોજ પાણી અધિનિયમની કલમ-૨૩ હેઠળ બોર્ડના અધિકારીઓએ મુલાકાત લીધેલ ત્યારે એકમ બંધ જોવા મળેલ તેમજ નીચે મુજબની વિગતો જાણવા મળેલ હતી.

    1. મુલાકાત સમયે એકમ બંધ જોવા મળેલ.
    2. ઈ.ટી.પી એકમો બંધ જોવા મળેલ તથા ઈ.ટી.પી.ની આજુબાજુ તીવ્ર વાસ અનુભવાયેલ.
    3. આપના દ્વારા વેસ્ટ વોટરને શ્રી કરશનભાઇ ચેલાભાઇ પટેલ, સર્વે નં-૦૬, ગામ: રાજપુર ખાતે તેઓના ખેતરના પાછળના ભાગે કાચા ખાડામાં ગંદા પાણીનો નિકાલ કરેલ છે.
    4. આપણા દ્વારા સદર કાચા ખાડામાં માટી નાખી પુરાણ કરવાની કામગીરી શરુ કરેલ છે.
    5. આપના દ્વારા વેસ્ટ વોટરનો ટેન્કર દ્વારા નિકાલ કરવામાં આવે છે.
    6. મુલાકાત દરમ્યાન ટ્રીટેડ વેસ્ટ વોટર હોલ્ડીંગ માંથી લેવામાં આવેલ પાણીના નમૂનામાં તથા બનાવવાળી જગ્યા પરથી કાચા ખાડા માંથી લેવામાં આવેલ પાણીના નમૂનાના પૃથ્થાકરણ અહેવાલમાં Color, TDS, SS, Chloride, Sulphate, COD, O&G તથા BODની માત્રા, નિયતમાત્રા કરતા ખુબજ વધારે જોવા મળેલ.

ઉપરોકત સંજોગોમાં હું ચિરાગ ભીમાણી ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના યુનિટ હેડ, પાણી અધિનિયમની કલમ -33 અ હેઠળ નીચે મુજબનો હુકમ કરું છું.

૧) દિન-૧૫ ની અસરથી આપના ઉદ્યોગ બંધ કરશો.

૨) જો આપની ઉત્પાદન પ્રક્રિયા આપના પોતાના (કેપ્ટીવ) પાવર પ્લાન્ટ કે ડી.જી. સેટથી ચાલતી હોય તો તે પણ બંધ કરશો.

૩) દિન-૧૫ ની અસરથી આપના ઉદ્યોગનો વીજ પુરવઠો વીજ કંપની ધ્વારા જયાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો.

Outward No: 4474/16, 13/03/2018

જો ઉપરના હુકમનું તાત્કાલિક પાલન નહી કરવામાં આવે તો આપ અને આપના જવાબદાર અધિકારીઓ પાણી અધિનિયમ-૧૯૭૪ની કલમ ૪૧(૨) મુજબ કોર્ટમાં ફરીયાદ કરવાને પાત્ર ઠરશો.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(ચિરાગ ભીમાણી)
યુનિટ હેડ

નંબર :-જીપીસીબી/સીસીએ/બીકે-૩૪૨/ આઇ ડી-૪૯૯૩૪ /

પ્રતિ,

મે. સ્ટાગોટ પોટેટોઝ પ્રોડક્ટ,
પ્લોટ નં- ૬૭૫/૧, ગામ: સુંઢા,
તા: પાલનપુર, જિ.બનાસકાંઠા

નકલ રવાના:-

1) પ્રતિ ચેરમેન/મેનેજીંગ ડિરેક્ટરશ્રી,
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,
વીસનગર રોડ,
મહેસાણા.

2) નાયબ ઇજનેરશ્રી (ટીઆર),
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,
તા: પાલનપુર,
જિ:બનાસકાંઠા..... આથી તમોને વિનંતી કરવામાં આવે છે કે,ઉપર જણાવેલ ઉદ્યોગનો વીજ પુરવઠો આ હુકમની તારીખથી દિન- ૧૫ પછી તરત જયાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરવી

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(ચિરાગ ભીમાણી)
યુનિટ હેડ

Outward No:447476, 13/03/2018

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GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

BY RPAD

પાણી પ્રદૂષણ (નિવારણ અને નિયંત્રણ) અધિનિયમ -૧૯૭૪ની કલમ 33 અ હેઠળ ઉદ્યોગ બંધ કરવાનો હુકમ.

1. આપ મે.સટાગોટ પોટેટોઝ પ્રોડક્ટ, પ્લોટ નં- ૬૭૫/૧,ગામ: સુંઢા, તા: પાલનપુર, જિ.બનાસકાંઠા ઠેકાણે ઉદ્યોગ ચલાવો છો અને સ્ટાર્ચ નું ઉત્પાદન કરો છો.
2. આપને જણાવવામાં આવે છે કે, આપ આપનો ઉદ્યોગ બોર્ડની અગાઉથી સીસીએની મંજુરી મેળવ્યા સિવાય ચલાવો છો, જે ઉપરોકત અધિનિયમની કલમ ૪૪ હેઠળ ગુનો બને છે જેની સજા છ વર્ષની અને દંડ સાથેની છે.
3. આપને જણાવવાનું કે, બોર્ડ દ્વારા સીટીઇ નં- ૭૭૪૭૩ મંજુર કરવામાં આવેલ છે જેની મુદત તા: ૨૩/૦૨/૨૦૨૩ સુધીની છે.
4. આપને જણાવવાનું કે ઉદ્યોગની તા.૨૧/૦૮/૨૦૧૭ તથા ૨૨/૦૮/૨૦૧૭ના રોજ પાણી અધિનિયમની કલમ-૨૩ હેઠળ બોર્ડના અધિકારીઓએ મુલાકાત લીધેલ ત્યારે એકમ કાર્યરત જોવા મળેલ તેમજ નીચે મુજબની વિગતો જાણવા મળેલ હતી.

    1. એકમની મુલાકાત સુંઢા ગ્રામજનો તરફથી મળેલ ફરિયાદ સંદર્ભે લેવામાં આવેલ.
    2. મુલાકાત સમયે એકમ કાર્યરત જોવા મળેલ.
    3. ઈ.ટી.પી પ્લાંટમાં ફક્ત એરેશન શરૂ જોવા મળેલ.
    4. સદર યુનિટ દ્વારા તેમનુ Treated w/w તેમણે કરાર કરેલ ખેતરમાં નિકાલ કરેલ પરંતુ ચોમાસામાં વધુ વરસાદ પડવાથી આ પાણી આજુ બાજુના ખેતરમાં Spillage/seepage થઇને ફેલાયુ જેથી ખેતીને આડ અસર થયેલ જોવા મળેલ.
    5. સદર એકમ દ્વારા તેઓના એકમમાંથી નિકળતા ગંદા પાણીના નિકાલ માટે કુભાસણ ગામના ગૌચર વિસ્તાર સુધી પાઇપલાઇન લંબાવવામાં આવેલ છે.
    6. સદર યુનીટ તેમના Fiber Waste કુંભાસણ-સુંઢા રોડ પર આવેલ ખેતરમાં નાખે છે.જેમાંથી ખુબજ દુર્ગંધ ફેલાય છે. અને તેમાંથી વરસાદી પાણી Spillage થઇને આજુ બાજુના ખેતરમાં ફેલાયુ હોય તેવુ માલુમ પડે છે.વધુમાં આવુ પાણી શ્રીકાંતીભાઇ ના ખેતરમાં ગયેલ માલુમ પડેલ અને આના કારણે મગફળીના પાકને નુકશાન થયેલ હોય તેવુ જણાયેલ.

ઉપરોકત સંજોગોમાં હું ચિરાગ ભીમાણી ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના યુનિટ હેડ, પાણી અધિનિયમની કલમ -33 અ હેઠળ નીચે મુજબનો હુકમ કરું છું.

૧) દિન-૧૫ ની અસરથી આપના ઉદ્યોગ બંધ કરશો.

(ચિરાગ)

Outward No.42522/13/10/2017

૨) જો આપની ઉત્પાદન પ્રક્રિયા આપના પોતાના (કેપ્ટીવ) પાવર પ્લાન્ટ કે ડી.જી. સેટથી ચાલતી હોય તો તે પણ બંધ કરશો.

3) દિન-૧૫ ની અસરથી આપના ઉદ્યોગનો વીજ પુરવઠો વીજ કંપની ધ્વારા જયાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો.

જો ઉપરના હુકમનું તાત્કાલિક પાલન નહી કરવામાં આવે તો આપ અને આપના જવાબદાર અધિકારીઓ પાણી અધિનિયમ-૧૯૭૪ની કલમ ૪૧(૨) મુજબ કોર્ટમાં ફરીયાદ કરવાને પાત્ર ઠરશો.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(ચિરાગ ભીમાણી)

યુનિટ હેડ

નંબર :-જીપીસીબી/સીસીએ/બીકે-૩૪૨/ આઇ ડી-૪૯૯૩૪ /

પ્રતિ,

મે. સટાગોટ પોટેટોઝ પ્રોડક્ટ,

પ્લોટ નં- ૬૭૫/૧,

ગામ: સુંઢા,

તા: પાલનપુર, જિ.બનાસકાંઠા

નકલ રવાના:-

1) પ્રતિ ચેરમેન/મેનેજીંગ ડિરેક્ટરશ્રી,
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,
વીસનગર રોડ,
મહેસાણા.

2) નાયબ ઇજનેરશ્રી (ટીઆર),
ઉત્તર ગુજરાત વિજ કંપની લીમીટેડ,
તા: પાલનપુર,
જિ:બનાસકાંઠા..... આથી તમોને વિનંતી કરવામાં આવે છે કે,ઉપર જણાવેલ ઉદ્યોગનો વીજ પુરવઠો આ હુકમની તારીખથી દિન- ૧૫ પછી તરત જયાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરવી

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(ચિરાગ ભીમાણી)

યુનિટ હેડ

Outward No:425523, 13/10/2017

Annexure-C

GPCB

GUJARAT POLLUTION CONTROL BOARD
PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar** 382 010
Phone : (079) 23222425
(079) 23232152
Fax : (079) 23232156
Website : www.gpcb.gov.in

R.P.A.D.

Sub: FORFEIT OF BANK GUARANTEE.

M/s. Stagot Potatoes Product, R.S No: 675/1, At: Sundha, Ta: Palanpur, Dist: Banaskantha was issued a Closure Order under Section 33-A of the Water (Prevention And Control Of Pollution) ACT-1974 Vide letter No. **GPCB/CCA/BK-342/ID-49934/502947 Dt 20/04/2019** Subsequently the industrial units had submitted bank **guarantee worth Rs. 2,50,000/- (Two Lakh Fifty Thousand only) valid up to 05/05/2020 .**

This Bank Guarantee is submitted for due compliance of consent conditions / directions for providing adequate & satisfactory pollution control devices and operation of EMS.

However, during visit done GPCB Regional Office on **28/03/2019** it was observed that you have failed to comply the consent conditions.

1. Analysis Report of water sample shows parameters exceeding CCA limit.
2. Analysis Report of Air sample is exceeding CCA limit.
3. Foul odour is sensed outside premises & at agriculture land (GPCB permitted land) where unit has disposed their treated waste water.
4. Foul Odour is sensed near manufacturing section & near ETP

Gujarat Pollution Control Board vide letter No. **GPCB/CCA/BK-342/ID-49934/502947 Dt 20/04/2019** issued closure order.

In the Circumstances above, as the industrial unit has been consistently violating the conditions of consent, it has been decided to forfeit the bank guarantee No. **190375IBGF00052** dated **14/05/2019** of **Rs. 2,50,000/- (Two Lakh Fifty Thousand only)** of IDBI Bank, **Ahmedabad Branch** with immediate effect.

This letter is issued with the approval of the competent authority.

For & On Behalf Of,
Gujarat Pollution Control Board,

(T.C.Patel)
I/C Unit Head Palanpur

Outward No:508404,29/05/2019

NO: GPCB/CCA/ BK-342/ID-49934/

Issued to:
The Accounts Officer,
Gujarat Pollution Control Board,
Gandhinagar ..... With a request to collect the amount of bank guarantee from the bank and deposit with the Board's account,

Encl: Original **Bank guarantee No: 190375IBGF00052** dated **14/05/2019** of **Rs. 2,50,000/- (Two Lakh Fifty Thousand only)** of IDBI Bank, **Ahmedabad Branch**

COPY TO:
1. M/s. Stagot Potatoes Product,
R.S No: 675/1,
At: Sundha,
Ta: Palanpur, Dist: Banaskantha

2. The Manager
IDBI Bank,SCB Branch,
Trade Finance Dept., IDBI Complex,
Near Lal Bunglow, Off C.G.Road,
Ahmedabad.....For information regarding Bank guarantee No: 190375IBGF00052 dated **14/05/2019** of **Rs. 2 50,000/- (Two Lakh Fifty Thousand only)**

Outward No:508404,29/05/2019

Annexure-D

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:284703 - Analysis Completion:04/08/2020

Manufacturing of Starch/Sago / LAB Inward : 73307

Gujarat Pollution Control Board,
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010

Accreditation Standards & NABL Certificate Details : T-2105 / ISO/IEC 17025:2005 / 21/12/2011 / 20/12/2013

TEST REPORT

Test Report No. : 73307 **Date: 04/08/2020**

1. **Name of the Customer** : **Stagot Potatoes Product - 49934**
2. **Address** : **Survey No. 675/1,At Sundha,- Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gidc**
3. **Nature of Sample** : **REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)**
4. **Sample Collected By** : **J.M. Mahida, D.E.E**
5. **Quantity of Sample Received** : **5 lit.**
6. **Code No. of the Sample** : **284703**
7. **Date & Time of Collection & Inwarding** : **17/07/2020 , (1130 to 1130) & 18/07/2020**
8. **Date of Start & Completion of Analysis** : **18/07/2020 & 04/08/2020**
9. **Sampling Point** : **From Borewell located within premises of M/s Stagott Potatoes Products LLP Unit. ~**
10. **Flow Details (Remarks)** : **--**
11. **Mode of Disposal** : **Used for industrial and domestic purposes within plant**
12. **Ultimate Receiving Body** : **Ground Dischsrge**
13. **Temperature on Collection** : **30 & pH Range on pH Strip :7 to 8**
14. **Carboys Nos for** : **& Color & Appearance :Colourless**
15. **Water Consumption & W.W.G (KLPD)** : **Ind :325.000 , Dom :10.000 & Ind :300.000 , Dom :8.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	7.37
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	5
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	674
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	04
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.22
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	120
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	202
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	6.0
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	0.07
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	0.68
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 – 50 v Meq/L	08

Laboratory Remarks : Approved By:682-aee_682 Dt.: 04/08/2020

Agravat S. N.

Dr. S. N. Agravat

Field Observation :

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:283658 - Analysis Completion:20/07/2020

Manufacturing of Starch/Sago / LAB Inward : 73008

Gujarat Pollution Control Board,
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010

Accreditation Standards & NABL Certificate Details : T-2105 / ISO/IEC 17025:2005 / 21/12/2011 / 20/12/2013

TEST REPORT

Test Report No. : 73008 **Date: 21/07/2020**

1. **Name of the Customer** : **Stagot Potatoes Product - 49934**
2. **Address** : **Survey No. 675/1,At Sundha,- Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gidc**
3. **Nature of Sample** : **REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. **Sample Collected By** : **Muralikrishna.Dasari, R.O Head**
5. **Quantity of Sample Received** : **5 lit.**
6. **Code No. of the Sample** : **283658**
7. **Date & Time of Collection & Inwarding** : **04/07/2020 , (1015 to 1020) & 07/07/2020**
8. **Date of Start & Completion of Analysis** : **07/07/2020 & 20/07/2020**
9. **Sampling Point** : **Borewell sample collected from nearby borewell toward North side of stagot potato uni**
10. **Flow Details (Remarks)** : **--**
11. **Mode of Disposal** : **-------**
12. **Ultimate Receiving Body** : **Ground Dischsrge**
13. **Temperature on Collection** : **34 & pH Range on pH Strip :@ 7 - 8 on pH strip**
14. **Carboys Nos for** : **3 & Color & Appearance :Colorless**
15. **Water Consumption & W.W.G (KLPD)** : **Ind :325.000 , Dom :10.000 & Ind :300.000 , Dom :8.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	34
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	7.20
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	05
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	728
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	02
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.20
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	110
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	78
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	14
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	1.42
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 – 50 v Meq/L	7

Laboratory Remarks : Approved. By:682-aee_682 Dt.: 21/07/2020

Dr. S. N. Agravat

Field Observation : borewell sample collected from nearby borewell toward north side of stagot potato unit (holding tank)

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:284704 - Analysis Completion:04/08/2020

Manufacturing of Starch/Sago / LAB Inward : 73306

Gujarat Pollution Control Board,
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010

Accreditation Standards & NABL Certificate Details : T-2105 / ISO/IEC 17025:2005 / 21/12/2011 / 20/12/2013

TEST REPORT

Test Report No. : 73306 **Date: 04/08/2020**

1. **Name of the Customer** : **Stagot Potatoes Product - 49934**
2. **Address** : **Survey No. 675/1,At Sundha,- Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gidc**
3. **Nature of Sample** : **REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)**
4. **Sample Collected By** : **J.M. Mahida, D.E.E**
5. **Quantity of Sample Received** : **5 lit.**
6. **Code No. of the Sample** : **284704**
7. **Date & Time of Collection & Inwarding** : **17/07/2020 , (1230 to 1230) & 18/07/2020**
8. **Date of Start & Completion of Analysis** : **18/07/2020 & 04/08/2020**
9. **Sampling Point** : **From Borewell water Sample located in thefarm of Shri Ambarambhai P.Gothi toward**
10. **Flow Details (Remarks)** : **--**
11. **Mode of Disposal** : **used for irrigation purpose**
12. **Ultimate Receiving Body** : **Ground Dischsrge**
13. **Temperature on Collection** : **30 & pH Range on pH Strip :7 to 8**
14. **Carboys Nos for** : **& Color & Appearance :Colourless**
15. **Water Consumption & W.W.G (KLPD)** : **Ind :325.000 , Dom :10.000 & Ind :300.000 , Dom :8.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	7.52
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	5
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1318
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	04
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.25
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	460
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	151
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	9.0
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	0.05
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	0.80
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 – 50 v Meq/L	18

Laboratory Remarks : Approved By:682-aee_682 Dt.: 04/08/2020

Agravat S. N.

Dr. S. N. Agravat

Field Observation :

Note :

1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:283656 - Analysis Completion:20/07/2020

Manufacturing of Starch/Sago / LAB Inward : 73012

Gujarat Pollution Control Board,
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010

Accreditation Standards & NABL Certificate Details : T-2105 / ISO/IEC 17025:2005 / 21/12/2011 / 20/12/2013

TEST REPORT

Test Report No. : 73012 **Date: 21/07/2020**

1. **Name of the Customer** : **Stagot Potatoes Product - 49934**
2. **Address** : **Survey No. 675/1,At Sundha,- Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gidc**
3. **Nature of Sample** : **REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. **Sample Collected By** : **Muralikrishna.Dasari, R.O Head**
5. **Quantity of Sample Received** : **5 lit.**
6. **Code No. of the Sample** : **283656**
7. **Date & Time of Collection & Inwarding** : **04/07/2020 , (0930 to 0935) & 07/07/2020**
8. **Date of Start & Completion of Analysis** : **07/07/2020 & 20/07/2020**
9. **Sampling Point** : **Borewell Sample collected from Borewell of Stagot unit (Within premises) ~**
10. **Flow Details (Remarks)** : **----**
11. **Mode of Disposal** : **----**
12. **Ultimate Receiving Body** : **Ground Dischsrge**
13. **Temperature on Collection** : **34 & pH Range on pH Strip :@ 7 - 8 on strip**
14. **Carboys Nos for** : **1 & Color & Appearance :Colorless**
15. **Water Consumption & W.W.G (KLPD)** : **Ind :325.000 , Dom :10.000 & Ind :300.000 , Dom :8.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	34
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	7.44
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	05
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	758
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	02
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.17
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	90
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	55
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	7
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	0.75
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 – 50 v Meq/L	7

Laboratory Remarks : Approved. By:682-aee_682 Dt.: 21/07/2020

Dr. S. N. Agravat

Field Observation : borewell sample collected from borewell of stagot unit (within premises)

Note :

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4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:283657 - Analysis Completion:20/07/2020

Manufacturing of Starch/Sago / LAB Inward : 73007

Gujarat Pollution Control Board,
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010

Accreditation Standards & NABL Certificate Details : T-2105 / ISO/IEC 17025:2005 / 21/12/2011 / 20/12/2013

TEST REPORT

Test Report No. : 73007 **Date: 21/07/2020**

1. **Name of the Customer** : **Stagot Potatoes Product - 49934**
2. **Address** : **Survey No. 675/1,At Sundha,- Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gidc**
3. **Nature of Sample** : **REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. **Sample Collected By** : **Muralikrishna.Dasari, R.O Head**
5. **Quantity of Sample Received** : **5 lit.**
6. **Code No. of the Sample** : **283657**
7. **Date & Time of Collection & Inwarding** : **04/07/2020 , (0950 to 0955) & 07/07/2020**
8. **Date of Start & Completion of Analysis** : **07/07/2020 & 20/07/2020**
9. **Sampling Point** : **Borewell sample collected from nearby borewell toward south side of stagot potato unit**
10. **Flow Details (Remarks)** : **--**
11. **Mode of Disposal** : **-------**
12. **Ultimate Receiving Body** : **Ground Dischsrge**
13. **Temperature on Collection** : **34 & pH Range on pH Strip :@ 7 - 8 on pH strip**
14. **Carboys Nos for** : **2 & Color & Appearance :Colorless**
15. **Water Consumption & W.W.G (KLPD)** : **Ind :325.000 , Dom :10.000 & Ind :300.000 , Dom :8.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	34
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	7.79
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	05
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1170
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	02
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.17
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	300
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	168
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	11
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	0.72
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 – 50 v Meq/L	12

Laboratory Remarks : Approved. By:682-aee_682 Dt.: 21/07/2020

Dr. S. N. Agravat

Field Observation : borewell sample collected from nearby borewell toward south side of stagot potato unit (holding tank)

Note :

1. * - These parameters are NOT covered under the scope of NABL.
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6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Sample ID:283659 - Analysis Completion:20/07/2020

Manufacturing of Starch/Sago / LAB Inward : 73011

Gujarat Pollution Control Board,
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010

Accreditation Standards & NABL Certificate Details : T-2105 / ISO/IEC 17025:2005 / 21/12/2011 / 20/12/2013

TEST REPORT

Test Report No. : 73011 **Date: 21/07/2020**

1. **Name of the Customer** : **Stagot Potatoes Product - 49934**
2. **Address** : **Survey No. 675/1,At Sundha,- Palanpur-385518, Taluka : Palanpur, District : Banaskantha, GIDC : Not In Gidc**
3. **Nature of Sample** : **REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. **Sample Collected By** : **Muralikrishna.Dasari, R.O Head**
5. **Quantity of Sample Received** : **5 lit.**
6. **Code No. of the Sample** : **283659**
7. **Date & Time of Collection & Inwarding** : **04/07/2020 , (1050 to 1055) & 07/07/2020**
8. **Date of Start & Completion of Analysis** : **07/07/2020 & 20/07/2020**
9. **Sampling Point** : **Borewell sample collected from borewell located within agreemented land (Holding tan**
10. **Flow Details (Remarks)** : **--**
11. **Mode of Disposal** : **-------**
12. **Ultimate Receiving Body** : **Ground Dischsrge**
13. **Temperature on Collection** : **34 & pH Range on pH Strip :@ 7 - 8 on pH strip**
14. **Carboys Nos for** : **4 & Color & Appearance :Slightly greenish**
15. **Water Consumption & W.W.G (KLPD)** : **Ind :325.000 , Dom :10.000 & Ind :300.000 , Dom :8.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	34
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	8.34
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	05
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	866
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	08
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.20
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	140
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	63
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	6
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Sulphide	mg/l	APHA (22nd Edi.)4500-s2-F –iodometric Method	1-500.0 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	0.89
13	Sodium Absorption Ratio(SAR)	SAR	IS11624-1986(Reaffirmed 2009)	1 – 50 v Meq/L	12

Laboratory Remarks : Approved. By:682-aee_682 Dt.: 21/07/2020

Dr. S. N. Agravat

Field Observation : borewell sample collected from borewell located within agreemented land use for disposal of treated wastewater (holding tank)

Note :

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7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents

Annexure-E

GUJARAT POLLUTION CONTROL BOARD
Regional office-Palanpur
Room No: 20 to24, 3rd Floor, Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha
Phone: (02742) 251300, 251301

RPAD

In exercise of power conferred under Section –25 of the Water (Prevention & Control of Pollution) Act – 1974, under Section – 21 of the Air (Prevention & Control of Pollution) Act – 1981 and authorization under rule 3 (C) & 5 (5) of the Hazardous Waste (Management & Handling & Trance Boundary Movement) Rules-2008, framed under the Environmental (Protection) Act 1986.
And whereas Board has received consolidated consent application no.: 152157 dated 28.02.2019 for the Consolidated consent and Authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts Consents are hereby granted as under:
CONSENTS AND AUTHORIZATION: (Under the provisions / rules of the aforesaid environment acts)
To,
M/S STAGOT POTATOES PRODUCT;
SURVEY NO- 675/1, AT- SUNDHA;
TAL: PALANPUR, DIST: BANASKANTHA.

1. Consent Order no.: **W-34953;** Date of issue:**11.03.2019.**
2. The consents under Water Act-1974 and the consent under authorization under rule 3 (C) & 5 (5) of the Hazardous Waste (Management & Handling & Trance Boundary Movement) Rules-2008, framed under the Environmental (Protection) Act 1986 shall be valid up to **30.06.2022** to operate industrial plant for Manufacturing of following products:

Sr. No	Product	CAPACITY
1.	STARCH	1080 MT/Month

3. **CONDITION UNDER THE WATER ACT-1974**:

3.1. The quantity of the industrial effluent generated/discharged from the manufacturing process and other ancillary industrial operation shall not exceed 300 KLPD.
3.2. The quantity of the domestic effluent shall not exceed 8.0 KL/day.
3.3. Domestic effluent shall be disposed of through septic tank / soak pit system.
3.4. The final treated effluent confirming to the following standards shall be discharged on land for plantation & irrigation purpose.
3.5. The quality of treated industrial effluent shall conform to following standards:

PARAMETERS	GPCB NORMS
pH	6.5 to 8.5
Temp.	40^{0c}
COLOUR (pt co scale) in units	100 units
Suspended Solids	100 mg/l
Oil & Grease	10 mg/l
Ammonical Nitrogen	50 mg/l
BOD (3 days at 27 'c)	30 mg/l
COD	100 mg/l
CHLORIDE	600 mg/l
SULPHATES	1000 mg/l
Total dissolved Solids	2100 mg/l
Sodium absorption ratio	26
Percent Sodium	60 %
Insecticides Sodium	Absent

- All effort shall be made to remove colour & unpleasant odour as far as practicable.

3.6. Unit shall dispose their fibre waste at M/S Green Earth Biogas Pvt. Ltd located at Plot no: 442; Vill – Kukda; Ta – Muli; Dist: Surendranagar.

Outward No: 15937 / 06/2019

GUJARAT POLLUTION CONTROL BOARD
Regional office-Palanpur
Room No: 20 to24, 3rd Floor, Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha
Phone: (02742) 251300, 251301

4. **CONDITION UNDER THE AIR ACT-1981**:

4.1. The following shall be used as fuel.

Sr No	Fuel	Quantity
1.	Coal	333.33 Kg/Hr

4.2. The flue gas emission from the stack attached to the Generator/ boiler shall be conforming to the following standards.

Stack no.	stack attached to	Stack height in meter.	Air. Pollution control system.	Parameter	Permissible Limit
1.	Boiler	33	Dust collector	PARTICULATE MATTER SO2 NOx	150mg/NM3 100 ppm 50 ppm

4.3. There shall be no process emission from the manufacturing process and other ancillary operations.

4.4. The concentration of the following parameters in the ambient air modify as per condition premises of the industry shall not exceed the limits specified here under.

PARAMETERS	PERMISSIBLE LIMIT	
	Annual	24 Hrs Average
Particulate Matter-10 (PM_{10})	60 Microgram/M^3	100 Microgram/M^3
Particulate Matter- 2.5 ($PM_{2.5}$)	40 Microgram/M^3	60 Microgram/M^3
SO_2	50 Microgram/M^3	80 Microgram/M^3
NO_x	40 Microgram/M^3	80 Microgram/M^3

4.5. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted / displayed to facilitate identification.

4.6. The industry shall take adequate measures for control of noise level from its own source within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(a) during day time and 70 dB (a) during night time. Daytime is reckoned in between 6 a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

4.7. Unit shall provide deodorant system to control unpleasant odour from processing unit and Effluent treatment plant.

5. **CONDITIONS FOR HAZARDOUS WASTE AUTHORISATION:**

5.1. **M/S STAGOT POTATOES PRODUCT** is here by granted an authorization to operate facility for following hazardous waste on the premises situated at **SURVEY NO- 675/1, AT- SUNDHA; TAL: PALANPUR, DIST: BANASKANTHA.**

SR No.	Type Of Waste	Quantity	Category	Facility
1.	ETP sludge	60 MT/Year	I – 35.3	Collection, storage, transport & disposal to M/S Green Earth Biogas Pvt. Ltd located at Plot no: 442; Vill – Kukda; Ta – Muli; Dist: Surendranagar.

5.2. The authorization is granted to operate facilities for collection, storage, treatment, transportation and ultimate disposal of Hazardous Waste at as above.

5.3. The authorization shall be force for a period up to 30.06.2022.

5.4. The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

Outward No:1/913,10/04/2019

GUJARAT POLLUTION CONTROL BOARD
Regional office-Palanpur
Room No: 20 to24, 3rd Floor, Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha
Phone: (02742) 251300, 251301

5.5. **Terms and Condition of Authorization:**

5.5.1. The application shall comply with the provision of the Environment (Protection)Act-1986 and the Rules mad there under.

5.5.2. The Authorization shall be produced for inspection at the request of an officer authorization by the Gujarat Pollution Control Board.

5.5.3. The person's authorization shall not rent, lend, sell and transfer of otherwise transport the hazardous waste without obtaining prior permission of the Gujarat Pollution Control Board.

5.5.4. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle, action taken in this regards shall be submitted within three months and also along with form-4.

6. **GENERAL CONDITIONS**-:

6.1. Any change in personnel, equipment or working conditions as mentioned in the consents form / order should immediately in the consent form / order should immediately be intimated to this Board.

6.2. Adequate plantation shall be carried out all along the periphery of the industrial premises such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of 10 meters' width is developed.

6.3. In case of change of ownership/management the name and address of the new owners/partners /directors/proprietor should immediately be intimated to the Board.

6.4. Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Safety & Health, Department of Explosives, Inspectorate of Factories and local body. In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions / measures shall be implemented immediately to bring entire situation normal.

6.5. The Environmental Management Unit / Cell shall be setup to ensure implementation on and monitoring of environment safeguards and other conditions stipulated by statutory authorities. The Environment Management Cell / Unit shall directly report to the Chief Executive of the organization and shall work as a focal point relating to environmental issues. These Cells / Units also co-ordinate the exercise of environmental audit and preparation of environment statements.

6.6. Industry shall submit annual report within 15 days and subsequently by 31st January every year.

6.7. The Board reserves the right to review and / or revoke the consent and/or make variations in the condition which the Board deems fit in accordance with Section 27 of the Act.

6.8. In case of change of ownership / management, the name and address of the new owners / partners / directors / proprietor should immediately be intimated to the Board.

6.9. Industry shall have to display the relevant information with regard to hazardous waste, waste water & air pollutants as indicated in the Courts Order in W.P. No.657 of 1995 dated 14th October-2003.

6.10. Industry shall have to display on line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emissions and solid hazardous waste generated within the factory premise.

For and on behalf of
Gujarat Pollution Control Board

(M. S. Dasari)
Regional Officer

No. : GPCB/ RO-PAL /ID-49934/CCA/BK-442/ 1110
Issued to:
M/S STAGOT POTATOES PRODUCT;
SURVEY NO- 675/1, AT- SUNDHA;
TAL: PALANPUR, DIST: BANASKANTHA.

8 APR 2019

Outward No: 5953, 10/04/2019